

(b) The report stated to have been sent by the West Bengal Labour Minister regarding control of India's Tea Industry by a few monopoly houses has not been received.

(c) Does not arise.

**Proposal to develop Goa as a Tourist Spot**

4629. SHRI DALIP SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal to develop Goa as a tourist spot; and

(b) if so, the broad outlines thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). It is proposed to develop the beaches at Goa for attracting destination tourist traffic. A survey to determine the developmental possibilities is underway. The nature and scope of the development will be decided after the preliminary report of the survey is made available early in 1973.

**Leakage of Foreign Exchange**

4630. SHRI DALIP SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether foreign currency is being exchanged clandestinely in Delhi and other places;

(b) if so, the extent of the national loss due to this illegal work; and

(c) how much foreign currency was exchanged by Government banks during last year?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) Government are aware that in some cities foreign exchange transactions take place otherwise than through banks.

(b) By the very nature of these transactions it is difficult to arrive at any estimate of the loss involved.

(c) Total value of sales to and purchases from the public by the fourteen nationalised banks during 1971 are as under:

(in 000)

	Purchases	Sales
Sterling pounds	182,057	145,125
US	306,838	173,275
Canadian dollars	3,450	3,372

**Raids by Income-tax Authorities in Bombay and Calcutta**

4631. SHRI VARKEY GEORGE:  
SHRI NAGESHWARA RAO:

Will the Minister of FINANCE be pleased to state:

(a) whether offices and residences of certain film financiers, producers and film brokers were raided by

Income-tax Department on the 14th November, 1972 at Bombay and Calcutta and if so, the names of the persons whose offices and premises were raided; and

(b) the amount of cash seized in each case and the action taken against each of them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Yes, Sir. A

statement indicating the names of persons whose offices and residences were raided, and the amount of cash seized in each case, is attached. These cases

are being investigated. Necessary action under law would be taken after scrutiny of the seized materials is completed.

## STATEMENT

Sl. No.	Name	Cash seized
<b>BOMBAY</b>		
1.	Shri R. Bhattacharya	..
2.	Shri S. S. Khokhar	..
3.	Shri S. N. N. Sippy	..
4.	Shri Amar Jeet	..
5.	Shri Sridas Damani	..
6.	Shri B. R. Pachisia	49,270
7.	Shri Champalal Kothari	..
8.	Shri Narottum C. Modi	..
9.	Shri Jawaharlal Munot	..
10.	Shri P. B. Zaveri	..
<b>CALCUTTA</b>		
1.	Shri Harakchand Kankaria	18,840
2.	Shri Sridas Damani	..
3.	Musical Films Ltd.	12,325
4.	Sree Luxmi Pictures	..
5.	Damani Pictures (P) Ltd.	95,417
6.	Sardar Mull Kankaria	6,800
7.	Parasmal Deepchand	42,851
8.	Multanmal Kishanlal (P) Ltd.	5,572

NOTE: In both Calcutta and Bombay we have seized a substantial amount of jewellery and number of books of Accounts and documents, (including Pronotes, Agreements and Receipts) besides cash.

अभ्रक के निर्यात में गिरावट

4632. श्री राजाबलार शास्त्री : क्या विशेष रथाखार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अभ्रक के निर्यात में बहुत गिरावट आ गई है;

(ख) यदि हाँ, तो उसके क्या कारण हैं; और

(ग) इस सम्बन्ध में क्या कार्यवाही की गयी है अथवा किये जाने का विचार है ?

विशेष रथाखार मंत्रालय में उपस्थिति (श्री ए० सी० जार्ज) : (क) जी नहीं ।

(ख) और (ग). प्रश्न नहीं उत्तरे ।